

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (h). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 60].

Rehabilitation of Refugees in M.P.

513. Shri J. P. Jyotishi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of refugees and their families rehabilitated in Madhya Pradesh so far;

(b) how many of them have been shifted to permanent houses and how many are still putting up in temporary huts in the camps;

(c) whether Government give any priority in granting loans to such refugees who are very poor under the Low-income Housing Scheme; and

(d) how much loan has been granted to them so far?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) to (d). A sum of about Rs. 584.23 lakhs as loan and another Rs. 9.81 crores has been given as compensation to displaced persons from West Pakistan settled in Madhya Pradesh. The Rehabilitation work in the Western Zone has practically come to an end and no fresh proposals for any loans or for the construction of houses are being entertained.

(c) Loans under the Low-income Housing Scheme are granted by the State Governments. The displaced persons are now a normal part of the local population and as such there can be no question of giving them any preference or priority.

Industrial Estates

514. Shri J. P. Jyotishi: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Industrial Estates and their locality established in the Madhya Pradesh so far;

(b) what are the industries started therein;

(c) the investment and the target of production; and

(d) the production of the different estates so far?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Seven Industrial Estates at Indore, Gwalior, Bhopal, Sagar, Jabalpur, Burhanpur and Raipur have been established so far.

(b) to (d). The information is being collected and will be laid on the Table of the House.

Industrial Estate at Agra

515. Shri S. N. Chaturvedi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Industrial Estate at Agra has developed and progressed satisfactorily; and

(b) if not, the reasons therefor and the action Government have taken or propose to take to remove the impediments?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) Difficulties relating to provision of power and water supply are being got over.

Unemployed in J. & K.

**516. { Shri Abdul Ghani Goni:
Bakshi Abdul Rashid:**

Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons (matriculates and non-matriculates) registered during the year 1961-62 in the various employment exchanges in Jammu and Kashmir State; and

(b) the number of such persons in both the categories who were provided with employment assistance during the same period?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) and (b). The information is given below:

Category	No. of registrations effected during 1961-62	No. of place-ments during 1961-62
(1)	(2)	(3)
Matriculate; and above	3,451	424
Below Matriculation standard (including illiterates)	7,380	567
Total	10,831	1,081

Setting up of a Sheet Glass Plant in Kerala

517. Shri P. Kunhan: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the Central Government have received any scheme from the Kerala Government for setting up of a Sheet Glass Plant in Kerala during the Third Plan period;

(b) if so, details thereof; and

(c) the action taken thereon?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) No, Sir.

(b) and (c). Do not arise.

Slum Clearance in Kerala

518. Shri P. Kunhan: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) the total financial assistance given to Kerala Government by Centre for slum clearance in the State during the years 1960-61 and 1961-62;

(b) whether the amount sanctioned has been fully utilised; and

(c) the amount allocated for slum clearance during the Third Five Year Plan?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) and (b). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 61].

(c) A sum of Rs. 30 lakhs has been allocated as Central assistance to the Kerala State for the implementation of the Slum Clearance Scheme during the Third Five Year Plan. In accordance with the pattern of financing prescribed for the Scheme, the State Government are required to contribute another Rs. 10 lakhs for the Scheme from their own resources.

Ambar Charkha Training Courses

519. Shri P. Kunhan: Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of Ambar Charkha training courses conducted during the Second Five Year Plan period in Kerala State;

(b) the total number of trainees who took part; and

(c) the total expenditure incurred?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). The information regarding number of Ambar Charkha training courses conducted during the Second Five Year Plan period in Kerala is not available. 14,695 spinners were trained during that period.

(c) Rs. 11,88,454/-.

द्वितीय पंचवर्षीय योजना में जम्मू और काश्मीर राज्य को दी गई सहायता

५२०. श्री राम सेवक यादव : क्या योजना मंत्री यह बताने की कृपा करेंगे कि द्वितीय पंचवर्षीय योजना के अन्तर्गत काश्मीर राज्य को विभिन्न मदों में अलग-अलग केन्द्र की ओर से कितनी सहायता दी गई ?

योजना तथा श्रम और रोजगार मंत्री (श्री नन्दा) : सूचना एकत्र की जा रही है ।